

**ORISSA HIGH COURT****FILING REPORT AS ON :07/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0003044/2020	SUKRA KIRSANI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /36 /2020 () //
2	BLAPL/0003045/2020	AMIT CHOUDHURY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /73 /2018 () //
3	BLAPL/0003046/2020	G.RINKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /208 /2019 () //
4	BLAPL/0003047/2020	HARA PRASAD SAHOO VS STATE OF ODISHA	M.R.MOHAPATRA VS	JARADA /167 /2019 () //
5	BLAPL/0003048/2020	NAMISH KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /39 /2019 () //
6	BLAPL/0003049/2020	LUCKY @ DILIP SETHY VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /06 /2018 () //
7	BLAPL/0003050/2020	SIPUN @ PAPUN @ TOFAN PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /139 /2017 () //
8	BLAPL/0003051/2020	RAKESH KUMAR TARAI VS STATE OF ODISHA	HARIPAD MOHANTY VS	INFOCITY PS /22 /2020 () //
9	BLAPL/0003052/2020	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	MD. G. MADANI VS	DHAMNAGAR /96 /2020 () //
10	BLAPL/0003053/2020	LIPU @ SUSANTA SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	JAGATSINGPUR /319 /2017 () //
11	BLAPL/0003054/2020	BALINDAR BHAGAT VS STATE OF ODISHA	R.ACHARY VS	/ /0 () //

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12	BLAPL/0003055/2020	SUDHIR KUMAR PATRA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	NILGIRI /48 /2017 () //
13	BLAPL/0003056/2020	UMESH CHANDRA KANHAR VS STATE OF ODISHA	R.N.MOHANTY VS	LINGARAJ P.S. /11 /2020 () //
14	BLAPL/0003057/2020	GAJANANA BEHERA@GAJENDRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/47 /2019 () //
15	BLAPL/0003058/2020	BAPINI @ HRUSHIKESH SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /61 /2020 () //
16	BLAPL/0003059/2020	BATAKRUSHNA BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	SATYABADI /177 /2019 () //
17	BLAPL/0003060/2020	DIPU @ SUNIL PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /52 /2020 () //
18	BLAPL/0003061/2020	DEBENDRA KAHALI @ DEBEN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA /520 /2019 () //
19	CONTC/0001398/2020	MINA PARIDA VS PRASANTA KU.SENAPATI, I.A.S.	ADV. VS	// () //
20	CONTC/0001399/2020	BISHNU CHARAN DAS VS KRISHNA KUMAR, I.A.S.	adv. VS	// () //
21	CONTC/0001400/2020	BALAJI SAHU VS CHITHRA ARUMUGAM, I.A.S.	K.K.SWAIN VS	// () //
22	CONTC/0001401/2020	PARSURAM PARHI VS SISIR KU.RATH	ADV. VS	// () //
23	CONTC/0001402/2020	SANJUKTA MOHAPATRA	adv.	//

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		VS	VS	()
24	CRLA/0000272/2020	CHITHRA ARUMUGAM, I.A.S. RAKESH NAYAK @ RAKESH KUMAR NAYAK UMAKANTA BARIK		// MUDANPUR RAMPUR /20 /2020
		VS	VS	DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi)
25	CRLMC/0000993/2020	STATE OF ODISHA BUDHA @ PRADEEP KU.KAR	DEEPAK KUMAR SAHOO	CT/0000005/2020 //0
		VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)
26	CRLMP/0000501/2020	STATE OF ORISSA SOUMYARANJAN NAYAK	SAMARENDRA BAHADUR	GR/0000413/2005 //0
		VS	VS	()
27	MACA/0000305/2020	STATE OF ODISHA THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO. LTD.	ADARSH KUMAR	// //
		VS	VS	II MACT (SD),BERHAMPUR(Ganjam)
28	WA/0000234/2020	PRAFULLA PRADHAN PADMAJA JAGATI	K.K.SWAIN	Mac/0000074/2017 //
		VS	VS	()
29	WP(C)/0011804/2020	STATE OF ODISHA M/S.JRT NKBPL JV	AVIJIT PATNAIK	// //
		VS	VS	()
30	WP(C)/0011805/2020	THE CHAIRMAN -CUM-MD, MAHANADI COALFIELDS LTD. UJWAL KUMAR BARIK	DEBI PRASAD SAHOO	// //
		VS	VS	()
31	WP(C)/0011806/2020	STATE OF ODISHA CHITTARANJAN MANGARAJ	M.PRATAP @ P.K. MOHAPATRA	// //
		VS	VS	()
32	WP(C)/0011807/2020	STATE OF ODISHA BIDHAN CHANDRA DAS	BIBUDHENDRA KUMAR RATH	// //
		VS	VS	()
33	WP(C)/0011808/2020	SECY TO THE GOVT OF ODISHA ALL ODISHA CONTRACTORS ASSOCIATION	JATINDRA KUMAR MOHAPATRA	// //
		VS	VS	()
34	WP(C)/0011809/2020	STATE OF ODISHA KASTURIKA DAS	R.ACHARY	// //
		VS	VS	()

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35	WP(C)/0011810/2020	STATE OF ODISHA NARENDRA KUMAR GUPTA VS	PRONOY MOHANTY VS	// // 0
36	WP(C)/0011811/2020	STATE OF ODISHA DEEPAK RANJAN BEHERA VS	K.K.SWAIN VS	// // 0
37	WP(C)/0011812/2020	STATE OF ODISHA SABITA DAS SINHA VS	SUSHANTA KUMAR MISHRA VS	// // 0
38	WP(C)/0011813/2020	STATE OF ODISHA JAYAKRUSHNA BARIK VS	SUSHANTA KUMAR MISHRA VS	// // 0
39	WP(C)/0011814/2020	STATE OF ODISHA ASHOK KUMAR RATH VS	ANJAN KUMAR BISWAL VS	// // 0
40	WP(C)/0011815/2020	STATE OF ODISHA JAYANTA KUMAR BAL VS	ALOK KUMAR MOHAPATRA VS	// // 0
41	WP(C)/0011816/2020	STATE OF ODISHA BHABESH KUMAR NAYAK VS	K.K.SWAIN VS	// // 0
42	WP(C)/0011817/2020	STATE OF ODISHA MANABODHA MAJHI VS	K.K.SWAIN VS	// // 0
43	WP(C)/0011818/2020	STATE OF ODISHA DURLLAV CHANDRA BHOI VS	K.K.SWAIN VS	// // 0
44	WP(C)/0011819/2020	STATE OF ODISHA RAMESH CHANDRA BHOI VS	K.K.SWAIN VS	// // 0
45	WP(C)/0011820/2020	STATE OF ODISHA ALOK KUMAR DAS VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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46	WP(C)/0011821/2020	LEKURU NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
47	WP(C)/0011822/2020	KRUSHNA KEDAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
48	WP(C)/0011823/2020	GANESH CHANDRA BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
49	WP(C)/0011824/2020	RAMESH CHANDRA SAMANTARAY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
50	WP(C)/0011825/2020	EKAMRA BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
51	WP(C)/0011826/2020	LOHITA KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
52	WP(C)/0011827/2020	SUKANTA CHARAN BHATTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
53	WP(C)/0011828/2020	SUDAM KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
54	WP(C)/0011829/2020	SIBA SANKAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
55	WP(C)/0011830/2020	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
56	WP(C)/0011831/2020	BIMAL KUMAR JAGADEV VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
57	WP(C)/0011832/2020	HASPATALI SAHOO	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
58	WP(C)/0011833/2020	SATYABADI JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0011834/2020	SUSANTA KUMAR ATTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0011835/2020	CHAKRADHAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0011836/2020	M/S. J.S.FLYASH BRICKS	MD.G.MADANI	//
		VS	VS	0
		AUTHORIZED SIGNATORY IDBI BANK		//
62	WP(C)/0011837/2020	SANTILATA PATI	RAMESH CHANDRA OJHA	//
		VS	VS	0
		COMMISSIONER LAND RECORD AND SETTLEMENT		//
63	WP(C)/0011838/2020	SHRIDHAR ROUT	DEBASIS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0011839/2020	KRUTIBAS PATRA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0011840/2020	TIRTHABASI SAHU	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
66	WP(C)/0011841/2020	PITABAS ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0011842/2020	SARAT CHANDRA DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0011843/2020	LAXMAN KUMAR PANIGRAHI	K.K.SWAIN	//
		VS	VS	0

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69	WP(C)/0011844/2020	STATE OF ODISHA KALPANA MAHAPATRA VS	K.K.SWAIN VS	// // 0
70	WP(C)/0011845/2020	STATE OF ODISHA MAKARDHAJ PATEL VS	K.K.SWAIN VS	// // 0
71	WP(C)/0011846/2020	STATE OF ODISHA BRUNDABAN BISWAL VS	K.K.SWAIN VS	// // 0
72	WP(C)/0011847/2020	STATE OF ODISHA ANANTA BHOI VS	K.K.SWAIN VS	// // 0
73	WP(C)/0011848/2020	STATE OF ODISHA SAROJ KUMAR SAHU VS	K.K.SWAIN VS	// // 0
74	WP(C)/0011849/2020	STATE OF ODISHA HRUDANANDA BARIK VS	K.K.SWAIN VS	// // 0
75	WP(C)/0011850/2020	STATE OF ODISHA RAMESH CHANDRA MEHER VS	K.K.SWAIN VS	// // 0
76	WP(C)/0011851/2020	STATE OF ODISHA SUBASH CHANDRA JENA VS	K.K.SWAIN VS	// // 0
77	WP(C)/0011852/2020	STATE OF ODISHA RUKMANI DISHREE VS	K.K.SWAIN VS	// // 0
78	WP(C)/0011853/2020	STATE OF ODISHA BISHNUDEV KHAMARI VS	K.K.SWAIN VS	// // 0
79	WP(C)/0011854/2020	STATE OF ODISHA BIJAYA KUMAR PATTANAIAK VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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80	WP(C)/0011855/2020	HAREKRUSHNA PATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
81	WP(C)/0011856/2020	MAHESWAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
82	WP(C)/0011857/2020	SANTANU KUMAR PATEL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
83	WP(C)/0011858/2020	TUSARKANTA PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
84	WP(C)/0011859/2020	RAJ KISHORE MAHAPATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
85	WP(C)/0011860/2020	CHINMAYANANDA SAMAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
86	WP(C)/0011861/2020	SUKADEV MALLA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
87	WP(C)/0011862/2020	RAJKISHOR BUDHIA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
88	WP(C)/0011863/2020	PURNANANDA BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
89	WP(C)/0011864/2020	DURYODHAN SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
90	WP(C)/0011865/2020	JIBAN JYOTI SETHI VS STATE OF ODISHA	G.R.SETHI VS	// 0 //
91	WP(C)/0011866/2020	CHITTARANJAN MEHER	K.K.SWAIN	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0011867/2020	BHUBANESWAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0011868/2020	GATIRAM SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0011869/2020	BASANTA KUMAR BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G. AND I.G.OF POLICE.,CTC		//
95	WP(C)/0011870/2020	PRADEEP KUMAR ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0011871/2020	SASASWATI BHATTA	SATYA RANJAN PATI	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE, KHURDA		//
97	WP(C)/0011872/2020	PARAMANANDA NAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0011873/2020	JEETENDRA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0011874/2020	TANU CHARAN SAHU	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0011875/2020	DEBARAJ MISHRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0011876/2020	PRASANTA KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0011877/2020	GOPINATH CHHAND	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0011878/2020	STATE OF ODISHA MOHAN SAHU VS	K.K.SWAIN VS	// // ()
104	WP(C)/0011879/2020	STATE OF ODISHA BISWANATH BEHERA VS	K.K.SWAIN VS	// // ()
105	WP(C)/0011880/2020	STATE OF ODISHA RANJITA BHOINA VS	DILLIP ROY VS	// // ()
106	WPCRL/0000041/2020	STATE OF ORISSA GUGU @ SUBASIS KHUNTIA VS	SIDHARTHA MISHRA VS	// / /0 ()
107	ABLAPL/0005010/2020	STATE OF ODISHA KARRI VEERA REDDY VS	PRASANTA KUMAR ROUTRAY VS	// /51 /2020 ()
108	ABLAPL/0005011/2020	STATE OF ODISHA GOKULA NAHAK VS	AMITAV TRIPATHY VS	// SARANAKUL /30 /2020 ()
109	ABLAPL/0005012/2020	STATE OF ODISHA SIBA CHARAN DAS VS	AMULYA RATNA PANDA VS	// KUAKHIA /339 /2019 ()
110	ABLAPL/0005013/2020	STATE OF ODISHA MAGUNI SAHOO VS	S.K.JOSHI VS	// KONARK /54 /2020 ()
111	ABLAPL/0005014/2020	STATE OF ODISHA NIRANJAN PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// BYREE /51 /2020 ()
112	ABLAPL/0005015/2020	STATE OF ODISHA MITRABHANU MAHANTA VS	SAROJ RANJAN SUBUDHI VS	// MAHILA P.S. BUXIBAZAR /118 /2019 ()
113	ABLAPL/0005016/2020	STATE OF ODISHA KANUN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /114 /2020 () //

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114	ABLAPL/0005017/2020	NRUSINGHA SAHOO @ BATU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /84 /2020 () //
115	ABLAPL/0005018/2020	KISHOR ROHIDAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KINJIRKELA /75 /2019 () //
116	ABLAPL/0005019/2020	JAYANTI SAHOO VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	RAJKANIKA /91 /2020 () //
117	ABLAPL/0005020/2020	SARAT @ SHARAT CHANDRA PANDA VS STATE OF ODISHA	P.R.MISHRA VS	/106 /2020 () //
118	ABLAPL/0005021/2020	SAROJ @ SARO KUMAR DAS VS STATE OF ODISHA	P.R.MISHRA VS	BANKI /50 /2020 () //
119	ABLAPL/0005022/2020	DHANU @ PRASANTA SAHU VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /111 /2020 () //
120	ABLAPL/0005023/2020	SACHIDANANDA PARIDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /75 /2020 () //
121	ABLAPL/0005024/2020	DEBASIS SETHI VS STATE OF ODISHA	MD. G. MADANI VS	BHANDARIPOKHARI /42 /2020 () //
122	ABLAPL/0005025/2020	PRATAP KUMAR DAS VS STATE OF ODISHA	MD. G. MADANI VS	DHAMNAGAR /104 /2020 () //
123	ABLAPL/0005026/2020	SRIKANTA SUNA VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /47 /2020 () //
124	ABLAPL/0005027/2020	TUSHAR ROURTRAY @ TUSHAR RANJAN ROURTRAY VS STATE OF ODISHA	DEEPAK.R.PARIDA VS	TOMANDO /56 /2020 () //
125	ABLAPL/0005028/2020	BABAJI DALAI	DEBASNAN DAS	ERASAMA /75 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0005029/2020	GOKULA NAHAK	AMITAV TRIPATHY	SARANAKUL /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0005030/2020	RANJAN MAIKAP	UMAKANTA BARIK	BALASORE SADAR /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0005031/2020	PRAHALLAD PATRA @ TUKU	AMITAV TRIPATHY	NAYAGARH SADAR /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0005032/2020	PRADEEP DAS	H.N.TRIPATHY	BANARAPAL /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0005033/2020	ARATA BEHERA	SUSANTA KUMAR TRIPATHY	/52 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0005034/2020	DIPU@NIRANJAN BEHERA	BIJAYA KUMAR RAGADA	/66 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0005035/2020	KALI @ ASHOK KUMAR MOHAPATRA	JAYANTA KUMAR MAJHI	KHANTAPADA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0005036/2020	SAGAR KUMAR JENA	JAYANTA KUMAR MAJHI	SINGLA /82 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0005037/2020	BIDYADHAR PATRA @ KALIA PATRA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0005038/2020	HAREKRUSHNA JENA	JAYANTA KUMAR MAJHI	BASTA /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0005039/2020	PATIK JAGAJIBAN DAS @ SWASTIK JAGAJIBAN DAS	JAYANTA KUMAR MAJHI	BALASORE SADAR /44 /2020
		VS	VS	()

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137	ABLAPL/0005040/2020	STATE OF ODISHA BIMAL LOCHAN KAR @ TIPA NANA @ BIMAL KUMAR KAR VS	KUMAR MAJHI VS	// BAISINGA /94 /2020 ()
138	ABLAPL/0005041/2020	STATE OF ODISHA KRUPASINDHU KHILAR VS	JAYANTA KUMAR MAJHI VS	// BETNOTI /31 /2020 ()
139	ABLAPL/0005042/2020	STATE OF ODISHA FAKIRA KARNA VS	BIBHU PRASAD MOHANTY VS	// / /0 ()
140	ABLAPL/0005043/2020	STATE OF ODISHA(VIG.) SANTOSHINI KARNA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD MOHANTY VS	// / /0 () //

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MISC CASES FILED on :07/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	344/2020 WA/234/2020	PADMAJA JAGATI-MP	K.K.SWAIN
2	345/2020 WA/234/2020	PADMAJA JAGATI-MP	K.K.SWAIN
3	357/2020 BLAPL/342/2020	HITESH KUMAR-MP	RAJJEET ROY
4	358/2020 BLAPL/11299/2019	SUSHANTA KUMAR MANGUAL-MP	DEVASHIS PANDA
5	359/2020 BLAPL/1477/2020	BALARAM JENA-MP	P.P.K.PANDIT
6	488/2020 MACA/148/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
7	489/2020 MACA/148/2020	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
8	490/2020 MACA/214/2020	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO.LTD.-MP	ADAM ALI KHAN
9	491/2020 MACA/966/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
10	492/2020 MACA/117/2020	D.M., NEW INDIA ASSURANCE CO. LTD.,-MP	ADAM ALI KHAN
11	493/2020 MACA/619/2019	THE ORIENTAL INSURANCE CO.LTD.-MP	M/S.ADAM ALI KHAN
12	494/2020 MACA/305/2020	THE DIVISIONAL MANAGER,NEW INDIA ASSURANCE CO.LTD.-MP	ADAM ALI KHAN
13	5335/2020 WP(C)/11804/2020	M/S.JRT NKBPL JV-MP	AVIJIT PATNAIK
14	5336/2020 WP(C)/25650/2019	SUKANTA KUMAR MAHAPATRA-MP	M/S.SHASHI BHUSAN JENA
15	5337/2020 WP(C)/11806/2020	CHITTARANJAN MANGARAJ-MP	M.PRATAP @ P.K. MOHAPATRA
16	5338/2020 WP(C)/11808/2020	ALL ODISHA CONTRACTORS ASSOCIATION-MP	JATINDRA KUMAR MOHAPATRA
17	5341/2020 WP(C)/11814/2020	ASHOK KUMAR RATH-MP	ANJAN KUMAR BISWAL
18	5342/2020 WP(C)/11815/2020	JAYANTA KUMAR BAL-MP	ALOK KUMAR MOHAPATRA
19	5343/2020 WP(C)/11838/2020	SHRIDHAR ROUT-MP	DEBASIS NAYAK
20	5344/2020 WP(C)/11809/2020	KASTURIKA DAS-MP	R.ACHARY
21	5345/2020 WP(C)/2493/2020	M/S.KAMALA AGENCIES-MP	M/S.GAUTAM MISRA
22	5346/2020 WP(C)/7679/2020	ABHISEK UPADHYAY-MP	SAMEER KUMAR DAS
23	5349/2020 WP(C)/11871/2020	SASASWATI BHATTA-MP	SATYA RANJAN PATI
24	354/2020 FAO/232/2016	BALAJI SAHU-MP	
25	425/2020 ABLAPL/4143/2020	KUMARI MAMA JENA @ ARJYASUTA JENA-MP	
26	5339/2020	SIBA RANJAN MOHAPATRA-MP	

27	WP(C)/5318/2019 5340/2020	CUTTACK URBAN COOPERATIVE BANK EMPLOYEES UNION-MP
28	WP(C)/19749/2018 5347/2020	AJAYA S.TRIPATHY-MP
29	WP(C)/23862/2012 5348/2020 WP(C)/11306/2020	SRUTI RANJAN RAY-MP